

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT - 1

ITEM No.121

IA/541(AHM)2021 in CP(IB) 207 of 2017

Order under Section 60(5) IBC,2016

IN THE MATTER OF:

Amit Gupta Liquidator of Forever Precious Jewellery &
Diamond Ltd
V/s
Madras Export Processing Zone-SEZ & Ors

.....Applicant

.....Respondent

Order delivered on .09/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Nipun Singhvi, Advocate
For the Respondent : None

ORDER

Heard the learned counsel for the Liquidator in part, the matter stands adjourned for further hearing on 19.04.2022.



KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)



MADAN B GOSAVI
MEMBER (JUDICIAL)